

SLP(Crl.)No. 3045 OF 2001

ITEM No.22

Court No. 9

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3045/2001

(From the judgement and order dated 01/05/2001 in SBCMP 372/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

M/S. GUPTA CHEMICALS PVT. LTD. & ORS.

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent (s)

(With Appln(s). for stay)
With

SLP(Crl.)No.3091/2001
(With appln. for stay)

Date : 14/12/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. G.L.Sanghi, Sr. Adv.
Mr. Sanjay Pal, adv.
Mr. Guneshwar Sharma, adv.
Mrs Lalita Kaushik, Adv.

For Respondent (s) Mr. Ranji Thomas, adv.
Mr. Javed Mahmud Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

On the prayer made by learned counsel appearing for
the State of Rajasthan the cases are adjourned beyond X-mas
holidays.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master